

NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
BENGALURU.

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 19-01-2017

PRESENT: SHRI RATAKONDA MURALI, MEMBER(J) AND  
DR. ASHOK KUMAR MISHRA, MEMBER(T).

APPLICATION NUMBER : 2P 75 / 15  
PETITION NUMBER : TP 81 / 16  
NAME OF THE PETITIONER(S) : N. Abhimandan Naray  
NAME OF THE RESPONDENT(S) : Gericke Vacuum Pumps  
Pvt. Ltd. & 5 others.  
UNDER SECTION : 397 / 398

S.NO.	NAME(IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
	<del>SHRI RATAKONDA MURALI</del> SHRI RATAKONDA MURALI	R 4, 5, 6 power.	<del>SHRI RATAKONDA MURALI</del> SHRI RATAKONDA MURALI

ORDER

Petitioner is called, absent. None appeared for petitioner. Notices sent to the petitioner is not returned. Counsel for Respondents 4, 5 and 6 is present. He has filed vakalat for R-4, 5 and 6. He reported the Respondents 4 and 5 companies are amalgamated into one company as per the orders of Honble High Court of Madras.

For making necessary amendment and for fresh notice to the petitioner and his counsel posted to 28.02.2017.

19/1/17  
Member(J)

Ashok Mishra  
Member(T)